## GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO.: 423 (To be answered on the 8<sup>th</sup> December 2022)

## **OPEN SKY POLICY**

## 423. SHRI E.T. MOHAMMED BASHEER

Will the Minister of CIVIL AVIATION नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Government proposes to amend the Open Sky Policy and if so, the details thereof; and
- (b) whether any State Government has raised any objection to the policy and if so, the details thereof?

## **ANSWER**

Minister of State in the Ministry of CIVIL AVIATION वागर विमानन मंत्रालय में राज्य मंत्री (GEN. (DR) V. K. SINGH (RETD))

(a) and (b) In 2020 the Government amended the erstwhile cargo open-sky policy to allow foreign ad-hoc and pure non-scheduled freighter charter service flights to 6 metro airports only viz. Delhi, Mumbai, Chennai, Hyderabad, Bengaluru and Kolkata. This facilitates Indian airlines in the international air cargo trade. Presently there is no proposal under consideration to amend this policy. In the recent past, references had been received from the State Government of Kerala for inter-alia including airports in Kerala for cargo operations by non-scheduled foreign aircraft.

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